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Date: 24/08/2025

Sandeep Kharb Vs Ministry of Environment, Forest & Climate Change & Ors

Court: National Green Tribunal Principal Bench, New Delhi

Date of Decision: April 7, 2021

Acts Referred: Code Of Criminal Procedure, 1973 â€" Section 451

Hon'ble Judges: Adarsh Kumar Goel, CP; Sudhir Agarwal, JM; Brijesh Sethi, JM; Dr. Nagin Nanda, EM

Bench: Full Bench

Advocate: Pradeep Dahiya, Amit Tiwari, Pradeep Misra, Sanjeev Ralli, Saurabh Rajpal, M.M Traders

Final Decision: Disposed Of

Judgement